

50

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 93/73(4)/NCLT/AHM/2017

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

Name of the Company: **Turkeshwar Prasad**
V/s.
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: **Section 73(4) of the Companies Act, 2013**

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	<i>Rajesh V. Vaghani</i>	<i>Advocate</i>	<i>Pray Ld. of</i>	<i>[Signature]</i>
2.			<i>Advocate of</i>	
			<i>Petitioner</i>	

ORDER

Learned Advocate Mr. Rajesh Vaghaniya i/b Learned Advocate Mr. Jayesh Buch
present for Petitioner. None present for Respondent.

At request of Learned Counsel for petitioner.

List the matter on 28.11.2017.

[Signature]
**MANORAMA KUMARI
MEMBER JUDICIAL**

[Signature]
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of November, 2017.